

matomycosis and to find out predisposing factors responsible for dermatomycosis, the nutritional status, personal hygiene of the patients and to suggest suitable remedial measure. Till date 5000 students were screened from twelve different schools belonging to different socioeconomic groups. About 5.89% suspected cases were recorded. 72.84% revealed the persence of dermatophytes by microscopy. Positive culture was obtained from 56.95% of the specimen. *Jinea capitis* was predominant clinical type followed by *T. Capitis*, *T. faces* & *T. Pedis*. There was significant difference in the overall incidence among both sexes.

(c) The procedure followed in the case of granting funds to the Voluntary Organisations in similar to processing of other grant applications. The Peer Review Mechanism is followed where a group of experts in context to the national and scientific relevance of the project, feasibility of the methodology proposed and experience and expertise of the Principal Investigator. This mechanism was used in the present case also.

#### Funds to Voluntary Organisations for Implementation of Environment and Forest Programmes

394. SHRI MANIK REDDY: Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

(a) whether his Ministry has been funding some voluntary organisations for the implementation of various Environment and Forests Programmes;

(b) if so, the names of those organisations together with the details of programmes/projects and the funds allocated in each case during the last three years, yearwise and State-wise; and

(c) the procedure for granting funds for specific projects to these voluntary organisations?

THE MINISTER OF STATE IN THE

MINISTRY OF ENVIRONMENT AND FORESTS (SHRIMATI SUMATI ORAON): (a) and (b). Yes, Sir. The Ministry has been funding voluntary organisations for the implementation of various programmes on Environmental Education and Awareness, Seminars/Symposia, Environmental Information System, Eco-development Programme, Environmental Research, Wastelands Development and Afforestation and the Ganga Action Plan. A statement giving details is placed on the table of the House. [Placed in library See No. LT— 8039/89].

(c) The Project Proposals received from the voluntary organisations are considered by the concerned committees constituted for specific programmes. Based on the recommendations of these Committees, the Ministry approves the proposals and provides financial assistance to the concerned voluntary organisation. In some cases, the Ministry itself considers the proposals or consults the concerned State Authorities for providing financial assistance.

#### Voluntary Organisations of Andhra Pradesh Financed by Union Government

395. SHRI G. BHOOPATHY: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) the Health and Family Welfare Projects financed by Union Government in Andhra Pradesh and the details of their outcome since 1985 onwards; and

(b) whether Union Government have been financing any voluntary organisations in Andhra Pradesh for implementing various Health and Family Welfare Programmes and if so, the amount sanctioned to each organisation and results achieved thereof since 1985 onwards?

THE MINISTER OF STATE OF THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI RAFIQUE ALAM): (a) Amounts allocated and released to the